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## Report (1979-80) of the Trade Marks Registry, Bombay

Re. Proceeding

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI SITARAM KESRI): Sir, on behalf of Shri Brajmohan Mohanty, I beg to lay on the Table, under section 126 of the Trade Merchandise Marks Act, 1958, a copy (in English and Hindi) of the Twenty-first Annual Report of the Trade Marks Registry, Bombay, for the year 1979-80. [Placed in Library. See No. LT-1557/80].

## RE. PROCEEDINGS OF THE HOUSE— Contd.

श्वी हरि सिंह नलवा (हरियाणा) : चेयरमैन साहब, हाउस की प्रोसीडिंग्स नहीं चलने दी जायगी जब तक हाउस से रामेश्वर सिंह को एक्सपेल न कर दिया जाय । (Interruptions)

श्री **ज`ेको**० जैन : इस को सदन से निकाल दिया जाय ।

श्री **रोलू मोदी** : इन को भी निकाल दिया जाय—-एक जैन है, एक नलवा है, दो मैडम हैं, शायद तीन-चार मैडम हों।

(Interruptions)

MR. CHAIRMAN; Mr. Leader, I regret very much to say ... (*Interruptions*) I think it would do a good turn to expel somebody.

## REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajas-than). Sir, I beg to lay on the Table copy (in English and Hindi) of the Third Report of the Committee on Public Undertakings on Action taken by Government on the recommendation:; contained in the Twenty-fourth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Expenditure on Hiring of Storage Space by Public Undertakings.

## RE. PROCEEDINGS OF THE HOUSE—Contd.

SHRIMATI PURABI MUKHOPA-DHYAY: Sir, as an old Member of this House may I very humbly suggest and tell you, Sir, that I was ashamed, as a Member of this House, when I read in the newspapers reports of the proceedings of yesterday's Question Hour and Zero Hour? I think you yourself, Sir, in your wisdom as Chairman, suggested or made a comment to Mr. Vasant Sathe, the Minister for Information and Broadcasting that a telecast can be arranged here also. I felt ashamed, not because you said it. Maybe that is your feeling.

MR. CHAIRMAN; I have a very strong feeling.

SHRIMATI PURABI MUKHOPA-DHYAY; But I felt ashamed that as Members of the Upper House do we behave in a manner which goes to the people through the mouth of the Chairman of this House which degrades the prestige of this House. May I appeal very humbly to Members that there should be an end of all this filibustering from all sides?

MR. CHAIRMAN: I could not agree more.

SHRIMATI PURABI MUKHOPA-DHYAY; Sir, between public meetings and speaking in this House there must be some difference. So, when people elect us and when they read in the .papers all this, they will lose their faith in parliamentary democracy if we do not behave properly. If they know that this is the way the MPs behave inside Parliament, they